

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 3170
TO BE ANSWERED ON 11.07.2019**

Bid to Host 2026 Youth Olympics and 2032 Olympics

**3170. SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has assured the International Olympic Association (IOC) that visas would be granted to participants/athletes from all countries including Pakistan in events which would take place in India;

(b) if so, the details thereof;

(c) whether India bid to hold 2026 Youth Olympics and 2032 Olympics;

(d) if so, the details thereof and the steps taken by the Government in this direction; and

(e) whether denial of visas to Pakistani players made IOC to suspend talks with Indian Olympic Association and if so, the details thereof and the response of the Government in this regard?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI KIREN RIJIJU)**

(a) & (b) This Ministry informed the Indian Olympic Association (IOA) and International Olympic Committee (IOC) on 18.06.2019 that the stated policy of the Government of India is to permit all qualified athletes belonging to any National Olympic Committee recognised by it or any national federation affiliated to International Federation concerned to participate in international sporting events in India.

(c) & (d) Bidding to host multi-sports international events, including Olympics in India is the responsibility of Indian Olympic Association (IOA). As per the guidelines issued by this Ministry IOA has to seek approval of the Government before bidding for such events. No proposal has been received in this Ministry from IOA for permission to apply for hosting of the Olympics / Youth Olympics in India.

(e) As informed by IOA, IOC had suspended discussions with the IOA regarding the potential applications for hosting future sports and Olympic related events in India until clear written guarantees from the Indian Government to ensure entry of all participants in such events. Subsequently, IOC has lifted the restrictions imposed by it to host international sports events in India on 20.06.2019.
